

(F)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 1382/99

New Delhi: Dated this the 17th December, 1999.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Rachna Sakhuja,  
W/o Sh. Vinit Sakhuja,  
R/o A-23, Ganesh Nagar,  
Pandav Nagar Complex,  
Near Hanuman Mandir,  
Delhi-92

.... Applicant.

(By Advocate: Shri S. K. Sinha )

Versus

1. Govt. of NCT of Delhi,  
through  
The Director of Education,  
Old Secretariat,  
Delhi.
2. Deputy Director of Education,  
Govt. of NCT of Delhi,  
Distt. South, Defence Colony,  
New Delhi.
3. Deputy Director of Education,  
Govt. of NCT of Delhi,  
District South West, V-I V,  
Vasant Vihar,  
New Delhi.
4. The Principal, Govt.  
Govt. Girls Middle School,  
Tughlaqabad Extension,  
New Delhi

.... Respondents.

(By Advocate: Shri Vijay Pandit )

ORDER(ORAL)

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A).

Applicant impugns respondents' order dated  
4.3.99 (Annexure-A-1) and seeks restoration of all

(B)

consequential benefits including salary for the period of forced termination and to continue her in service till regularly recruited persons are available.

2. We have heard applicant's counsel Sri Sinha and respondents' counsel Sri Pandita.

3. Applicant was appointed on contract basis as TGT(Maths) in response to respondents' advertisement dated 7th April, 1998, but her services were terminated vide order dated 4.3.99 as TGT(Maths) were appointed on regular basis.

4. Respondents, however, do not deny in para 4.8 of their reply to the OA that persons junior to applicant are still working with them on contract basis.

5. It is also not disputed that there are vacancies of TGT(Maths) available with the respondents at the present movement of time.

6. Under the circumstance this OA is disposed of with a direction to respondents to reengage the applicant as TGT(Maths) in preference to her juniors and outsiders within 2 months from the date of receipt of a copy of this order, with the clear stipulation that she would be allowed to work only till such time as regularly recruited persons become available.

No costs.

Lakshmi  
( MRS. LAKSHMI SWAMINATHAN )

MEMBER(O)

Infra  
( S. R. ADIGE )  
VICE CHAIRMAN(A).